

Report regarding cost of production of Natural Rubber

1903. SHRIMATI BHARGAVI THANKAPPAN: Will the Minister of COMMERCE be pleased to state:

(a) whether the question of fixing up revised minimum price of natural rubber has been under consideration of Government for a long time;

(b) whether the Rubber Board has submitted to Government its report regarding the cost of production of natural rubber;

(c) if so, when; and

(d) whether Government have taken any final decisions in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) to (c). Rubber Board has recently submitted a report on the cost of production and price of raw rubber.

(d) No, Sir.

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12 hrs.

PAPERS LAID ON THE TABLE

COTTON CONTROL (AMENDMENT) ORDERS, 1976

THE MINISTER OF COMMERCE (PROF. D P. CHATTOPADHYAYA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) The Cotton Control (Amendment) Order, 1976 published in Notification No. S.O. 1935 in Gazette of India dated the 12th June, 1976.

(ii) The Cotton Control (Second Amendment) Order 1976, published in Notification No. S.O. 517(E) in Gazette of India dated the 31st July, 1976.

[Placed in Library. See No. LT-11245/76.]

STATEMENT FOR DELAY IN LAYING REPORT OF DEVELOPMENT COUNCIL FOR FOOD PROCESSING INDUSTRIES FOR 1971—73

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B. P. MAURYA): I beg to lay on the Table a statement (Hindi and English versions) explaining the reasons for delay in laying the Report of the Development Council for Food Processing Industries for the years 1971—73. [Placed in Library. See No. LT-11246/76.]

REPORT OF DEPOSIT INSURANCE CORPORATION, BOMBAY FOR 1975, NOTIFICATIONS UNDER CUSTOMS ACT AND CENTRAL EXCISE RULES, DELHI SALES TAX (1ST AMENDMENT) RULES, 1976, WITH STATEMENT FOR DELAY, NOTIFICATION UNDER GUJARAT SALES TAX ACT WITH STATEMENT FOR DELAY AND NOTIFICATION UNDER TAMIL NADU CHIT FUNDS ACT WITH STATEMENT FOR DELAY.

THE MINISTER OF STATE IN CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table—

(1) A copy of the Report (Hindi and English versions) on the working of the Deposit Insurance Corporation, Bombay, for the year ended the 31st December, 1975, along with the Audited Accounts, under sub-section (2) of section 32 of the Deposit Insurance Corporations Act, 1961. [Placed in Library. See No. LT-11247/76.]

(2) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

(i) G.S.R. 746(E) published in Gazette of India dated the 2nd August, 1976.

(ii) G.S.R. 760(E) published in Gazette of India dated the 9th August, 1976.